

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 09 OF 2016 & IA NO. 615 OF 2016 IN
APPEAL NO. 171 OF 2012**

**REVIEW PETITION NO. 16 OF 2015 IN APPEAL NO. 177 OF 2012
REVIEW PETITION NO. 17 OF 2015 IN APPEAL NO. 178 OF 2012**

Dated: 15th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**EXECUTION PETITION NO. 09 OF 2016 & IA NO. 615 OF 2016 IN
APPEAL NO. 171 OF 2012**

**Tata Power Delhi Distribution Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rahul Kinra
Mr. Ashutosh Kr. Srivastava
Mr. Anurag Bansal**

**Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-1**

**REVIEW PETITION NO. 16 OF 2015 IN
APPEAL NO. 177 OF 2012**

**BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Rahul Kinra
Mr. Ashutosh Kr. Srivastava**

**Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-1**

REVIEW PETITION NO. 17 OF 2015 IN
APPEAL NO. 178 OF 2012

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Rahul Kinra
Mr. Ashutosh Kr. Srivastava

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **24.04.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member